

17/11/2025
 12/11/25

Declaration of Assets and Liabilities

Year...2025-26

I, RAJ KAMAL NIRDOLA son/daughter/wife of HARE RAM SAH
 aged 34 years, belonging to BIHAR VIDHAN SABHA
 service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name	Dependan t-4
(i)	Cash	20000 =₹	BABITA KUMARI				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI 25000 =₹	SBI 20000	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	15000 LIC Every year	NIL				
(v)	Motor Vehicles (details of make, etc.)	HERO	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	3 VAR Gold	200 gram Gold 250 gram Silver	NIL	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*- Dependant here means a person substantially dependent on the income of the employee.

Raj Kamal Nirdola

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Joint Female 4 ERAN	NIL			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	''	''	''	''	''
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	''	''	''	''	''
(v)	Others (such as interest in property)	''	''	''	''	''

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 9000000000
(a)	(i) Loans from Banks	S.B.I Bihar Villan	
	(ii) Loans from financial institutions	Maudal	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CETPN0990R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rad. Kamal Nirala

Name of Employee: RAJ. KAMAL NIRALA

Designation: Office Attendant

Department: BIHAR VIJAYAN SABHA

Place: PATNA

Date: 12/2/2026

Rad Kamal Nirala